

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 54/MP/2019

Subject : Application under Section 79(1) (f) of the Electricity Act, 2003 seeking reliefs in terms of PPAs dated 25.7.2013.

Petition No. 140/MP/2019

Subject : Application under Section 79(1) (f) of the Electricity Act, 2003 seeking reliefs against Respondent PTC India Ltd. in terms of PPAs dated 25.7.2013.

Petitioner : TRN Energy Private Limited

Respondent : PTC India Limited and 6 others

Date of Hearing : **10.10.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Amit Kapoor, Advocate, TRNEPL
Shri Matrugupta Mishra, Advocate, TRNEPL
Shri Nipun Dave, Advocate, TRNEPL
Ms. Sonakshi, Advocate, TRNEPL
Shri Praveen K, TRNEPL
Shri Sitesh Mukherjee, Advocate, UPPCL
Shri Abhishek Kumar, Advocate, UPPCL
Shri Nived Veerapaneni, Advocate, UPPCL
Shri Ravi Kishore, Advocate, PTC
Shri Keshav Singh, Advocate, PTC
Ms. Suparna Srivastava, Advocate, CTUIL
Ms. Tejasvita Dhawan, Advocate, CTUIL

Record of Proceedings

During the hearing, the learned counsel for the Respondent PTC made detailed oral submissions in the matter. However, the learned counsel for the Respondent UPPCL, could not complete his arguments, due to a paucity of time.

2. Matter remains Part-heard. These Petitions shall be listed for final hearing at **3:00 p.m. on 17.11.2023.**

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

